

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.50 of 2013 & IA 75 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Gridco Ltd. Appellant (s)

Versus

Oricon Equipments (P) Ltd. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta

Counsel for the Respondent (s) : Mr. Hemant Singh for R-1
Mr. Priyabrat Sahu for
Mr. Ritwik Panda for R-8

ORDER

The Learned Counsel for the Appellant is filing the Rejoinder today.

Post the matter for hearing on **27.09.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt